

Thapar Group's proposal to set up a Hydro-electric Plant in Karnataka

3883. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether the Thapar Group of Industries has submitted a proposal to set up a 30 MW hydro-electric plant in Karnataka State;

(b) if so, the details of the proposal; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The information is being collected from the State Government who are concerned with the matter, and will be laid on the Table of the House.

D.V.C.'s proposal to set up a Thermal Power Station at Mejia in Bankura District

3884. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether the D.V.C. has submitted a feasibility report to Government of India to set up a 600 MW Thermal Power Station at Mejia in Bankura district (West Bengal) very recently;

(b) if so, whether Government have examined the report; and

(c) if so, decision taken in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The Damodar Valley Corporation have submitted a project Report for the setting up of a 3 x 210 MW Thermal Power Station at Mejia (Stage I) in the Bankura district of West Bengal. The Central Electricity Authority, which is examining the report, has not yet established the techno-economic feasibility of the scheme.

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D.V.C.'s proposal to set up Power Stations to meet the demand of Durgapur-Asansol Complex

3885. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether the D. V. C. have very recently submitted a number of proposals to set up power stations to meet the growing power needs of Durgapur-Asansol Complex;

(b) if so, the details thereof; and

(c) stages at which the proposals rest now?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Recently two proposals have been submitted by the DVC for setting up of new thermal power stations to meet the growing power needs of the region, including the Durgapur-Asansol Complex.

(b) and (c). One of the proposals, for the installation of 2x210 MW Thermal units at Bokaro 'B' Stage-II in Bihar, has already been approved by the Public Investment Board. The proposal for setting up of a 2x210 MW Thermal Power Station at Mejia in Bankura district, West Bengal, is yet to be cleared, techno-economically by CEA.

Non-Observance of Holiday in Indian Petro-Chemicals Corporation Limited, Baroda

3886. SHRI R. P. GAEKWAD: Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that 19th January, 1981 was declared a holiday for all Central Government offices and Government of India Undertakings as a mark of honour for completion of 1400 years of Islam and its Founder Prophet Mohammed;

(b) whether Government are aware that in response to the said announcement all Central Government

offices and Public Sector Undertakings observed holiday on 19th January, 1981;

(c) whether Government are aware that Indian Petrochemicals Corporation Limited which is a Government of India Undertaking at Baroda, did not declare holiday on the 19th though other Central Government Undertaking like ONGC, IOC etc. at Baroda declared holiday on 19th; and

(d) if so reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI). (a) and (b). Ye, Sir,

(c) and (d). Government's orders declaring holiday on 19th January, 1981 was received by Indian Petrochemicals Corporation at Baroda in the afternoon of Saturday the 17th January 1981 by which time the Regional offices had closed and most of their employees in the general shift numbering about 3,300 had already left. Therefore it was not possible to communicate to a vast majority of the employees that 19th January would be a holiday. On the morning of 19th January, all employees in the general shift, in Regional offices and in Baroda reported for duty. It was not possible to provide transport simultaneously to about 2000 employees to return, without causing serious dislocation. Therefore, in consultation with the Unions at Baroda, IPCL decided to give an additional Restricted Holiday to the employees at all offices during the year 1981.

छोटे समाचारपत्रों के लिए सुविधाएं

3887. श्री शिवकुमार सिंह :

श्री मन्वर शर्मा :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश में छोटे तथा मझौले समाचारपत्रों एवम्

उनमें कार्यरत पत्रकारों को तथा अन्य पत्रकारों को कुछ और सुविधाएँ देने का है ; और

(ख) यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है और उन्हें इस समय क्या क्या सुविधाएँ दी जा रही है ?

सूचना और प्रसारण मंत्रालय में उप मंत्री (कुमारी कुमुदबेन एम० जोशी) : (क) और (ख). छोटे और मझौले समाचारपत्रों के स्वर्धन को प्रोत्साहित करने की सरकार की नीति के अन्तर्गत, और अखबारी कागज आक्टिंग नीति 1980 में घोषित विज्ञापन नीति में विशेष सुविधाओं/रियायतों की पहले ही व्यवस्था है। अनेक अन्य सुविधाएँ भी उपलब्ध की जाती हैं। छोटे और मझौले दर्जे के समाचारपत्रों के लिए और अन्यथा काम करने वाले पत्रकारों को भी कतिपय सुविधाएँ उपलब्ध की गई हैं। इनका ब्यौरा परिशिष्ट में दिया गया है।

विवरण

सरकार का विज्ञापन देने, प्रचार सामग्री, लेख और फोटो सप्लाई करने और अखबारी कागज का कोटा रिलीज करने, आदि के मामले में सरकार कतिपय सुविधाएँ / रियायतें देती रही है।

2. वर्तमान विज्ञापन नीति, जो 1 अक्टूबर, 1980 से लागू है, में छोटे और मझौले समाचारपत्रों के लिए निम्नलिखित रियायतें हैं :—

(1) पहले निर्धारित 2,000 प्रतिशतों की न्यूनतम विक्रीत प्रसार संख्या